

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI

T. A. No.01 of 2017
(IA No.1264 of 2016)

In

T. P. No.3/391/393/GB/2017
(Co. Appln. No.01/2016)

Under Section: 391 & 392 of the Companies Act

In the matter of:

Aristo Texcon Pvt. Ltd.

... Petitioner

XXXXXXXXXXXXXX

... Respondent

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member (J)

For the Applicant/Petitioner: Mr. Biman Debnath

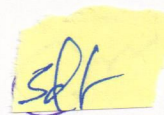
For the Petitioners/Respondents: None

Date of Order: 10-07-2017

ORDER

Mr. Biman, Debnath, Practicing Company Secretary appearing for the Petitioner submitted that matter needs to be adjourned for some time since he has not yet been provided with the record of the proceeding.

In view of the above the matter is adjourned to 21-07-2017.



Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati, the 10th July, 2017

Deka/10-07-2017